

IN THE COURT OF SENIOR CIVIL JUDGE AND JMFC., NELAMANGALA.

CAUSE LIST

CASES LISTED ON 02.12.2020

MORNING SESSION				
SL.NO.	CASE NOS.	STAGE	ADVOCATE	
			PLAINTIFF ADVOCATE	DEFENDANT ADVOCATE
1	RA 87/2016	Arguments	KRG	NLS
2	RA 41/2019		SRN	-
3	FDP 3/2016		BKM	RK
4	OS 67/2010		BSKM	KKM
5	MA 19/2020		SNR	BAM
6	MA 20/2020		SNR	BAM
7	RA 37/2018		MN	RK
8	OS 513/2016		PAD	-
9	MA 5/2019		DL	AS
10	RA 15/2019		-	-
11	RA 37/2015		-	-
12	EP 1/2019	Evidence (Physically)	JMV	MN
13	OS 1579/2009		KKG	NGH
14	OS 505/2012		SNL	MTN
15	MVC 707/2014		MR	NRL
16	OS 1716/2009 OS 1125/2009 OS 417/2013		AA	RM
17	EX 41/2019	Hearing	KNS	JN
18	FDP 23/2014		LC	KKM
19	OS 1471/2009		HGN	BRK
20	OS 137/2019		KBJ	KRG
AFTER-NOON SESSION				
SL.NO.	CASE NOS.	STAGE	ADVOCATE	
			PLAINTIFF ADVOCATE	DEFENDANT ADVOCATE
1	MISC. 49/2014	Evidence (Physically)	LS	ANG
2	P.MISC. 1/2016		KSL	HCR
3	MVC 529/2015		VKC	JSM
4	EX 17/2020	Hearing	TRG	-
5	OS 473/2019		KNS	-
6	OS 623/2014		GHR	MSG

7	RA 33/2013	Hearing	MNMK	HUM
8	OS 473/2019		MJA	NPJ
9	OS 21/2014		OMG	HCR
10	OS 273/2014		MS	RK
11	OS 581/2014		GP	-
12	OS 559/2012		BRK	NHP
13	OS 411/2013		PRH	B
14	OS 727/2014		MM	GHG
15	OS 243/2015		CHG	MS
16	FDP 31/2018		KNR	BTM
17	OS 747/2019		MN	-
18	OS 753/2019		AMR	-
19	OS 274/2019		CRV	-
20	OS 229/2018		KV	TSR

ORDER

SL.NO.	CASE NOS.	STAGE	ADVOCATE	
			PLAINTIFF ADVOCATE	DEFENDANT ADVOCATE
1	OS 45/2009 C/W. 1722/2009	Order	BMS	PMS

(PRASAD.K.B)
Senior Civil Judge
Nelamangala.

IN THE COURT OF ADDL. SENIOR CIVIL JUDGE, NELAMANGALA
CAUSE LIST DATED:02.12.2020

CIVIL CASES

Morning Session			Afternoon Session		
Case No.	Plaintiff & Appellant Advocate	Defendant & Respondent Advocate	Case No.	Plaintiff & Appellant Advocate	Defendant & Respondent Advocate
<u>HEARING</u>			<u>HEARING</u>		
1.OS 922/09	KKM	DSJ	1. RA 14/17	MK	KRM
2. OS 182/10	MB	KNG, DK	2.RA 20/17	TM	KKM, HSR
3.OS 330/12	PC	CKR, MN	3.MISE 32/15	TSL	DNR
4.OS 92/14	VS	VKR	4.OS.734/15	NRN	SM
5.OS 26/17	AS	RNL	5.OS 290/17	TSL	-
5.OS 98/18	HSR	NM	<u>EVIDENCE</u>		
7. OS 746/19	VPG	AS	6.OS 198/14	BGR	AS
8. OS 477/20	SSB	-	7.OS 256/14	BS	KR
<u>EVIDENCE</u>			8.OS 484/14	OMG	CG
9.OS 124/09	DSJ	KRG, AS	9.OS 240/15	NM	-
10.OS 1598/09	SSK	MS, SMS	10.OS 442/15	GZ	NSSG
1.OS 1766/09	BAM	AR, NGR	11.OS 352/17	HC	SM
2.OS 1708/09	NS	SKM	12.OS 344/18	KNS	NLS
3.OS 1794/09	AM	MM	13.G&WC 4/17	KNS	KRM
4.OS 196/10	MB	GCS, HSR	<u>STEPS</u>		
5.OS 176/14	SPS	MSJ	14. LAC 338/09	KNS	KKM
			15. EX 44/15	BRS	GL



 1/12
 Addl. Senior Civil Judge,
 Nelamangala

NOTE: All advocate are required to strictly follow SOP dated 27.08.2020 issues by Hon'ble High Court of Karnataka.

IN THE COURT OF II ADDL. SENIOR CIVIL JUDGE, NELAMANGALA
CAUSE LIST DATED: 02.12.2020.

CIVIL CASES

I SESSION				II SESSION			
SL. NO.	CASE NOS.	ADVOCATES		SL. NO.	CASE NOS.	ADVOCATES	
	ARGUMENTS	Pltf	Deft		HEARING	Pltf	Deft
1.	MA 32/2019	KR	MRR	1.	OS 684/2014	TK	HK
2.	MA 2/2015	AS	LM	2.	OS 107/2017	VR	GSN
3.	MC 27/2016	SN	JSM	3.	OS 648/2019	NRN	OMG
4.	MC 28/2016	VTR	TDM	4.	OS 697/2015	RJS	TNG
5.	MC 42/2016	THC	OMG	5.	OS 692/2014	MN	RL
6.	OS 367/2016	VSD	-	6.	OS 419/2014	KRM	OAD
7.	OS 155/2016	SV	AS	7.	OS 468/2020	NRN	-
	HEARING.			8.	OS 178/2020	ATJ	-
8.	OS 610/2014	SN	VCG	9.	OS 323/2020	VPS	-
9.	MISC 9/2017	NHP	SMR	10.	OS 205/2015	PMN	BKM
10.	FDP 2/2013	LS	GPR	11.	OS 266/2020	HCR	-
11.	MISC 26/2017	KNG	RDS	12.	OS 52/2018	HGR	RK
12.	LAC 214/2009	NR	-	13.	OS 454/2012	BM	TK
13.	OS 610/2013	KRG	GKM	14.	OS 720/2015	R	AH
14.	OS 1001/2009	ANG	AS	15.	OS 753/2015	J	OMG
15.	OS 410/2020	KKV	-				
	PHYSICAL EVIDENCE				PHYSICAL EVIDENCE		
16.	LAC 111/2009	NR	AS	16.	OS 674/2012	MMD	HMS
17.	EP 3/2017	NKM	KKG	17.	OS 584/2012	HVM	NKS
18.	MISC 91/2010	NLS	MNA	18.	OS 57/2017	KKG	OMG
19.	OS 580/2013	PRD	BGP	19.	OS 233/2016	NSS	YA
20.	OS 614/2017	VG	VMS	20.	OS 117/2019	KNH	VV


 II Addl. Senior Civil Judge,
 Nelamangala.

NOTE:-

All advocates are requested to strictly follow SOP dated: 12.11.2020 issued by Hon'ble High Court of Karnataka/.

**PRL. CIVIL JUDGE AND JMFC, NELAMANGALA
LIST OF CASES TAKEN ON BOARD ON 02-12-2020**

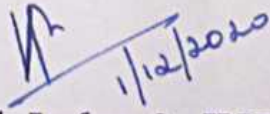
Morning Session

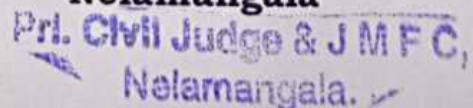
Afternoon Session

Sl. No	Case No	Plf/Ptr /DHR	Def/Res/ JDR	Sl. No	Case No	Plf/Ptr /DHR	Def/R es/JDR
Arguments				Hearing			
1	CC 1186/2014	APP	HRK	1	OS 513/2018	AS	BAM
	Hearing			2	OS 523/2018	BCJ	BG
2	Cmis 33/2009	AR	THR	3	OS 59/2019	GVS	NRS
3	OS 211/2015	AN	CRV	4	OS 127/2019	CV	KNK
4	OS 329/2014	MN		5	OS 321/2019	KNS	KDM
5	OS 277/2016	KGH	MN	6	OS 355/2019	BK	GCM
6	OS 203/2017	NS	MG	7	OS 373/2019	SAK	MM
7	OS 227/2017	CB		8	OS 388/2019	RMS	JCS
8	OS 277/2017	AR	VR	9	OS 470/2019	VM	CM
9	OS 303/2017	VBG	VMP	Evidence			
10	OS 367/2017	KNS	NGR	10	OS 467/2012	KNS	SMR
	Evidence			11	OS 502/2014	BR	MBS
11	OS 359/2010	TSR	NS	12	OS 285/2015	KNS	NK
12	OS 360/2010	TSR	NS	13	OS 267/2015	SM	VG
13	OS 361/2010	TSR	NS	14	OS 353/2015	RGN	NMS
14	OS 362/2010	TSR	NS	15	OS 129/2016	HNN	MB
15	OS 405/2011	TSR	NS	16	OS 197/2016	AS	RC
16	OS 406/2011	TSR	NS	17	OS 311/2018	AS	MN
17	OS 79/2007	KKM	RK	18	OS 247/2017	GVS	YMS
18	OS 63/2012	LNK	SMR	19	OS 251/2017	KR	KRS
19	OS 313/2012	PHG	AS	20	OS 299/2014	MGB	RJ
20	OS 367/2012	BG	BNP				

Note:

Separate cancelled cases list will be notified


**Prl. Civil Judge & JMFC,
Nelamangala**


**Prl. Civil Judge & JMFC,
Nelamangala.**

IN THE COURT OF I ADDL. CIVIL JUDGE & JMFC, NELAMANGALA

P.O: CHINMAYEE.R.H
CAUSE LIST DATED 02-12-2020
AFTERNOON SESSION

SL.NO.	CASE NO	STAGE	PLAINTIFF/ COMPLAINANT/ ADVOCATES	DEFENDANT/ ACCUSED/ ADVOCATES
1	O.S.304/2016	Arguments	SC	MA
2	O.S.126/2014	Arguments	TSR	GKM, KSL
3	O.S.60/2015	Arguments	ELC	DH
4	O.S.140/2019	Arguments	JKB	
5	O.S.230/2010	Arguments	MR	NKS
6	O.S.256/2016	Arguments	AMM	
7	O.S.376/2010	Arguments	KNS	AS
8	O.S.28/2016	Arguments	MNMK	
9	O.S.498/2014	Hear	MPR	HRK
10	O.S.380/2019	Hear	VT	NR, GR
11	O.S.181/2019	Hear	OMG	NRN
12	O.S.544/2012	Hear	PNG	HS
13	O.S.150/2001	Hear	AGS	RK
14	O.S.342/2017	Hear	KSM	SVH, SHG
15	O.S.394/2013	Objection	RM	BG
16	O.S.250/2014	Objection	STG	KTS
17	O.S.94/2020	W/s & objection	SSG	SDB
18	O.S.300/2019	Evidence	ATR	NSJ
19	O.S.368/2018	Evidence	NGR	
20	O.S.542/2018	Evidence	RP	SNK

Chy
11/12/2020
I Addl. CJ & JMFC,
Nelamangala


All advocates are requested to strictly follow the guidelines of SOP dated 29-09-2020 issued by Hon'ble High Court of Karnataka

**II Addl. CIVIL JUDGE AND JMFC, NELAMANGALA
LIST OF CASES TAKEN ON BOARD ON 02-12-2020**

Morning Session

Afternoon Session

Sl. No	Case No	Plf/Ptr/DHR	Def/Res/JDR	Sl. No	Case No	Plf/Ptr/DHR	Def/Res/JDR
	Arguments				Hearing		
1	OS 402/2008	RY	KNS	1	OS 8/2010	GSN	KRR
2	OS 428/2008	DHY	BAM	2	OS 67/2010	KNS	MDY
3	OS 16/2020	LN	EXPA RTE	3	OS 175/2011	NK	BPG
	Hearing						
4	OS 239/1994	MS	RK	4	OS 176/2011	NK	BPG
5	OS 193/2016	TGS	SMR	5	OS 177/2011	NK	BPG
6	OS 194/2016	TGS	SMR	6	OS 371/2013	PS	MS
7	OS 195/2016	TGS	SMR	7	OS 491/2014	KSL	RBG
	Evidence			8	PCR 196/2016	NRN	
8	OS 64/2005	SMR	BRK, VS	9	PCR 46/2017	APP	
9	OS 271/2008	MS		10	PCR 47/2017	APP	
10	OS 443/2008	JSD	JN	11	PCR 59/2017	APP	
11	OS 447/2009	AS	VVG	12	PCR 150/2017	NGR	
12	OS 306/2011	BPB	RK	13	PCR 223/2017	GN	
13	OS 433/2012	SA	SMR	14	PCR 320/2019	VR	
14	OS 51/2014	BRK	MS	15	PCR 326/2019	VR	
15	OS 71/2014	KRG	YAD	16	PCR 332/2019	RMP	
16	OS 433/2016	BAM	SNR	17	PCR 336/2019	RMP	
17	OS 443/2016	BAM	SNR	18	PCR 337/2019	RMP	
18	OS 48/2018	BRK	HRT	19	PCR 338/2019	RMP	
19	OS 365/2018	HGR	RC	20	PCR 339/2019	RMP	
20	PCR 143/2020	MPA					


II Addl. Civil Judge & JMFC,
Nelamangala

Note: All advocates are requested to strictly follow SOP dated 12-11-2020 issued by Hon'ble High Court of Karnataka.